

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221
CP 50 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Ajay Patel & Ors.

.....Applicant

V/s

Multimedia Enterprises Pvt Ltd. & Ors.

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Manish Bhatt, Sr. Adv. a.w Mr. Raheel Patel, Adv. &
Mr. Aalay Shah, Adv.

For the Respondent

: Mr. Anuj Trivedi, Adv.

ORDER

Heard Ld. Counsel for the applicant. It was informed that the matter is pending under Rule 11 before Hon'ble Supreme Court for arbitration in the matter. Both sides are directed to file pursish confirming the same.

List for further consideration on 19.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)